

Annexure-1 Name of the corporate debtor: Oneworld Industries Pvt Ltd.; Date of commencement of liquidation: 15/11/2019; List of stakeholders as on: 02/04/2022																
List of secured financial creditors (Amount in ₹)																
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Punjab National Bank	AAACP01655G	12-12-2019	1,07,14,65,535.63	1,07,14,65,535.63	Secured	100.00%	Yes	Note A	-	13.26	-	-	-	NA	Admitted
2	Bank of Baroda	AAACB1534F	23-12-2019	28,31,02,660.61	27,60,56,193.40	Secured	100.00%	Yes	Note B	-	3.42	-	-	70,46,467	NA	Admitted
3	Tamilnad Mercantile Bank	U6510TN1921PLC001908	30-11-2019	23,47,53,586.42	23,47,53,586.42	Secured	100.00%	Yes	Note C	-	2.91	-	-	-	NA	Admitted
Total				1,58,93,21,782.66	1,58,22,75,315.45						19.59			70,46,467		
<p>NOTE A:</p> <p>1. Primary Security - Hypothecation of entire stocks and book debts arising out of genuine sales transactions on pari passu basis with other consortium member bank (Bank of Baroda and Tamilnadu Mercantile Bank).</p> <p>2. Collateral Security - Equitable mortgage of following properties : 1. Flat no. 92-B, Advent foreshore CHSL, Plot no. 12A, Gen. Jagannath Rao Bhosale Marg, Next to YB. Chavan Auditorium, Nariman Point , Mumbai- 400021 admeasuring 3800 sq. ft. in the name of akshaya jani and Susha Jani. 2. Room no. 406 Doctor House, Opp Jaskok Hospital, Peddar Road, Mumbai admeasuring 410 sq ft. in the name of Akshaya Jani and Susha Jani. 3. Flat No. 602, 6th Floor, Manek Apartment, Parsi Bungalow premises CHSL, Plot no. 34-B of TPSII, Swami Vivekanand Road Near standard chartered bank, Opp. Central Bank of India, Santacruz(W), Mumbai - 400054, admeasuring 1200 sq ft standing in the name of Uttam Khushalani & Manoj Khushalani and Jiten Khushalani. 4. Unit No. AB01/A-AAB0/E, Basement Floor, Neelam Centre Industrial Premises Co- Op Soc Ltd. Plot no. 249-B, Scheme 52, Worli Estate, Hind Cycle Road, Worli, Mumbai - 400025, admeasuring 3746 sq ft standing in the name of the borrower company i.e M/s Oneworld Industries Pvt. Ltd. 5. Office No. 5, 6, & 7, 9th Floor, " Solaris - D ", Powai, Saki Vihar road, Andheri (E), Mumbai - 400072, admeasuring super built up area & carpet area of 6750 sq. ft. & 4711 sq ft respectively in the name of Mr. Urvil Jani.</p> <p>Guarantees : Personal Guarantee of - 1. Urvil A. Jani 2. Akshaya Jani 3. Susha Jani 4. Manoj khushalani 5. Uttam Khushalani 6. Jiten Khushalani</p>																
<p>NOTE B:</p> <p>Primary - 1st pari passu charge on hypothecation of stocks and book debts with other consortium member banks.</p> <p>Collateral: 1st pari passu charge on equitable mortgage of following immovable properties with other consortium member banks (value: Nil).</p> <p>1. Flat no. 92-B, Advent Bldg, Next to YB. Chavan Hall, Sachivalaya, Mumbai admeasuring 2600 sq. ft. + 1200 sq. ft. terrace in the name of akshaya jani and Susha Jani having realizable value of rs. 26.23 crore as per valuation report 26.10.2017 of Khandekar Architect & Surveyors. 2. Room no. 406 Doctor House, Opp Jaskok Hospital, Peddar Road, Mumbai admeasuring 410 sq ft. in the name of Akshaya Jani and Susha Jani having realizable value of 3.32 crore as per valuation report 26.10.2017 of Khandekar Architect & Surveyors. 3. Flat no. 602 Manek Apartment, SV Road, near Standard Chartered bank, Santacruz (W), Mumbai-54 admeasuring 1200 sq. ft. in the name of Uttam Khushalani, Manoj Khushalani and Jiten Khushalani having Realizing value of 11.93 crore as per valuation report 26.10.2017 of Khandekar Architect & Surveyors. 4. Office No. 5, 6, & 7, 9th Floor, " Solaris - D ", Powai, Saki Vihar road, Andheri (E), Mumbai - 400072, admeasuring 6750 sq. ft. in the name of Urvil Jani having realizable value of 11.93 Crore as per valuation report 26.10.2017 of Khandekar Architect. 5. Unit No. AB01/A-AB01/E, Basement floor, Neelam Centre Industrial Premises Co-Op Soc. Ltd. Plot No. 249-B, Scheme 52, Worli Estate, Hind Cycle Road, Worli, Mumbai- 400025 admeasuring 3700 sq. ft. in the name of One world Industries Pvt. Ltd. having realizable value of rs. 16.86 Crore as per valuation report 26.10.2017 of Khandekar Architect & Surveyors.</p> <p>Guarantees : Personal Guarantee of 1. Urvil A. Jani 2. Akshaya Jani 3. Susha Jani 4. Manoj khushalani 5. Uttam Khushalani 6. Jiten Khushalani (All the above securities are held by PNB on behalf of consortium)</p>																
<p>NOTE C:</p> <p>1. Pari Passu first charge on all the current asset of the company (present and future) including all kinds of fabric, finished goods including goods in transit and book debt along with other consortium lenders.</p> <p>2. Securities as per the Memorandum of deposit of for creation of charges by way of equitable mortgage by constructive delivery in favour of Punjab National Bank consortium as security for the working capital limits aggregating to Rs. 140 Crores sanctioned to M's Oneworld Industries Pvt. Ltd. executed on 14.03.2016 and the properties are : A.) Flat No. 602, 6th Floor, Manek Apts, "Parsi Bungalow Premises CHSL, Plot No. 34-B of TPSII, Swami Vivekanand Road, Opp Cental Bank of India Santacruz , Mumbai- 400054. Admeasuring 1200 sq ft standing in the name of Uttam Khushalani & Manoj Khushalani and Jiten Khushalani Valued Rs. 4.50 Crore dated 7.3.2019. B.) Room no. 406 Doctor House, Opp Jaskok Hospital, Peddar Road, Mumbai admeasuring 410 sq ft. in the name of Akshaya Jani and Susha Jani having realizable value of 3.32 crore dated 7.03.2019. C.) Flat no. 92, Advent foreshore CHSL, Plot no. 12A, Gen. Jagannath Rao Bhosale Marg, Next to YB. Chavan Auditorium, Nariman Point , Mumbai- 400021 admeasuring 3600 sq. ft. in the name of akshaya jani and Susha Jani valued 21.83 crores dated 07.03.2019. D.) Unit No. AB01/A-AAB0/E, Basement Floor, Neelam Centre Industrial Premises Co- Op Soc Ltd. Plot no. 249-B, Scheme 52, Worli Estate, Hind Cycle Road, Worli, Mumbai - 400025, admeasuring 3746 sq ft standing in the name of the borrower company valued Rs. 14.98 crore dated 26.10.2017. E.) Office No. 5, 6, & 7, 9th Floor, " Solaris - D ", Powai, Saki Vihar road, Andheri (E), Mumbai - 400072, admeasuring 4711 sq ft in the name of Mr. Urvil Jani valued at 10.13 Crores dated 07.03.2019.</p> <p>3. Lien over FDR of Rs. 0.50 Crore Kept by Punjab National Bank Consortium Leader.</p>																